

Name of the Corporate Debtor: KK MILK FRESH INDIA LIMITED; Date of Commencement of CIRP: 24.09.2019; List of Creditors as on: 22.08.2020

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Identification No.	Nature of Claim	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks	
				Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)													
1	The Commission, custom house, Mundra		Customs	16.03.2020	7,06,72,439	22.07.2020	6,71,72,439	No	-	-	-	-	-	-	-	-	-	35,00,000	The inadmissible amount was not due as on ICD	
2	Principal Commissioner of custom, ICD Tughlakabad New Delhi		Customs	24.04.2020	79,95,86,578	04.06.2020	78,15,86,578	No	-	-	-	-	-	-	-	-	-	1,80,00,000	The inadmissible amount was not due as on ICD	
3	Dy Comm. State Tax (VAT) Akbarpur Tahseel Kanpur Dehat U.P		VAT	20.08.2020	4,60,46,471	22.08.2020	2,51,33,331	No	-	-	-	-	-	-	-	-	-	2,09,13,140	The inadmissible amount was not due as on ICD	
<b>Total</b>					<b>91,63,05,488</b>		<b>87,38,92,348</b>		-	-	-	-	-	-	-	-	-	<b>4,24,13,140</b>		